GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2584

TO BE ANSWERED ON THE 1st AUGUST, 2017/ SHRAVANA 10, 1939 (SAKA)

FINANCIAL ASSISTANCE TO MAINTAIN LAW AND ORDER

2584. SHRI P. KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Government has provided grants/financial assistance to the State Governments to maintain law and order;

(b) if so, the details thereof; and

(c) the steps taken by the Government to give more funds to the State Governments for this purpose?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (b): Since, 'Police' and 'Public Order' are state subjects as per the Constitution, responsibility of adequately equipping the state police forces lies with the State Governments. However, Government of India supplements the efforts of State Governments by providing grants-in-aid towards purchase of vehicles, security/surveillance/communication/forensic equipment etc. under the Modernisation of Police Forces(MPF) scheme to strengthen police infrastructure that is required to maintain law and order and other exigencies. Moreover, under the MPF Scheme, weaponry is also supplied through O.F.B to the States as per their Annual Plans & Strategic priorities. The State-wise allocation under the Modernization of Police Force(MPF) in the previous three years and current financial year is at Annexure. (c): Other measures taken by the Central Government to assist the states to modernize police forces include Crime and Criminal Tracking Network and Systems(CCTNS), operating a nationwide Satellite network for police communication, implementation of Emergency Response System, Cyber Crime Prevention against Women and Children(CCPWC) etc.

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ANNEXURE

Allocation, Released and Utilization of funds to various State Governments under MPF Scheme during 2014-15 to 2016-17 and the current year 2017-18. Rs. in crore

Name of State	2014-15			2015-16			2016-17		Current year 2017-18
	Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Allocation
Andhra Pradesh	102.81	54.17	29.87	22.68	32.56	11.26	22.68	41.1	29.87
Arunachal	9.62	9.69	9.14	3.64	3.05	0.00	3.64	2.69	4.79
Assam	64.70	43.29	3.06	24.47	3.29	0.00	24.47	4.68	32.23
Bihar	67.70	49.08	3.20	25.62	26.57	0.00	25.62	19.15	33.73
Chhattisgarh	23.82	37.36	33.88	9.01	14.24	7.71	9.01	1.73	11.87
Goa	2.51	1.86	1.07	0.95	0.13	0.00	0.95	0.18	1.25
Gujarat	62.69	72.65	72.65	23.72	23.75	20.56	23.72	43.22	31.24
Haryana	28.13	28.25	28.25	10.64	14.74	11.95	10.64	19.29	14.01
Himachal Pradesh	8.59	5.75	5.75	3.25	0.44	0.00	4.88	5.58	4.28
Jammu & Kashmir	97.79	105.17	104.86	37.00	35.88	18.45	37.00	34.54	48.73
Jharkhand	22.56	34.52	33.03	8.54	22.44	11.31	8.54	1.64	11.24
Karnataka	94.03	103.65	103.65	35.58	39.45	23.31	35.58	72.04	46.85
Kerala	39.50	42	39.78	14.94	2.01	0.00	14.94	11.09	19.68
Madhya Pradesh	66.45	58.18	30.62	25.14	26.8	0.00	25.14	21.86	33.11
Maharashtra	115.47	76.65	73.06	43.69	50.88	0.00	43.69	12.8	57.54
Manipur	23.40	28.45	13.31	8.85	7.79	5.43	8.85	8.37	11.66
Meghalaya	9.20	6.98	6.98	3.48	0.47	7.45	3.48	0.67	4.58
Mizoram	11.71	19.03	19.03	4.43	5.41	4.81	4.43	8.12	5.83
Nagaland	26.33	31.39	31.39	9.96	13.78	12.44	9.96	18.05	13.12
Orissa	38.24	42.92	42.92	14.47	19.46	12.54	14.47	26.22	19.05
Punjab	40.25	38.13	38.13	15.23	20.67	12.10	15.23	27.6	20.05
Rajasthan	76.61	102.5	68.33	28.99	34.18	29.22	28.99	34.54	38.17
Sikkim	4.34	3.57	3.57	1.64	0.22	0.00	1.64	1.96	2.17
Tamil Nadu	85.38	85.74	85.74	32.31	63.9	29.70	32.31	89.24	42.54
Tripura	19.22	22.69	15.79	7.28	7.00	2.26	7.28	1.4	9.58
Telangana	0.00	68.13	47.49	16.22	16.32	12.15	16.22	29.4	21.35
Uttar Pradesh	154.87	169.23	143.30	58.59	69.99	0.00	58.59	35.8	77.16
Uttrakhand	8.25	8.81	7.32	3.12	3.74	3.32	4.68	8.53	4.11
West Bengal	70.84	47.4	19.29	26.80	35.52	23.05	26.80	12.31	35.3
Total	1375.01	1397.24	1114.46	520.25	594.68	259.02	523.43	593.80	685.09
Contingency Reserve	75.00			29.75			29.75		38.45
Mega City Policing	50.00			45.00			41.82		45.00
PMU								0.22	0.45
G/Total	1500.00			595.00			595.00	594.02	769.00

Utilization Certificates for 2016-17 and 2017-18 are not due. ٠

• Releases to various States are subject to proper utilization and performance. Release shown against the states include contingency, MCP, Supplementary and better performance incentive funds. •